

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4680/2017

DR. D C SRIVASTAVA

Appellant

VERSUS

THE STATE OF UTTAR PRADESH
MEDICAL EDUCATION THROUGH
PRINCIPAL SECRETARY AND ORS.

Respondents

WITH

C.A. No.4679/2017 (III-A)

Date : 13-08-2026 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Gautam Awasthi, AOR
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.

Mr. Vishwajit Singh, Sr. Adv.
Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.

For Respondent(s) : Mr. Ankit Goel, AOR
Mr. Ankur Prakash, AOR
Mr. Shail Kumar Dwivedi, AOR
Mr. Kedar Nath Tripathy, AOR
Mr. T. N. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. An adjournment is sought on behalf of the appellant(s) as the advocate-on-record is reportedly unwell.
2. Re-list the civil appeals after two weeks.

(MANIK KUMAR)
SENIOR PERSONAL ASSISTANT

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)